

ORISSA HIGH COURT

FILING REPORT AS ON :13/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006688/2023	SK. BILALUDDIN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ABHAYACHANDPUR /345 /2022 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghapur) CT/0000033/2023
2	BLAPL/0006689/2023	JAYRAM PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	RAMACHANDI /56 /2023 J.M.F.C.,KONARK(Puri) GR/0000392/2023
3	BLAPL/0006690/2023	DIPTI RANJAN JENA VS STATE OF ODISHA	SIDHARTHA DAS VS	CHANDRASEKHARPUR /227 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000563/2023
4	BLAPL/0006691/2023	CHITTARANJAN MOHANTY VS STATE OF ODISHA	BINI MISHRA VS	BOLANGIR TOWN /252 /2022 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) SC/0000103/2022
5	BLAPL/0006692/2023	ARJUN SAHU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	G.R.P.S.,SAMBALPUR /33 /2023 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000065/2023
6	BLAPL/0006693/2023	MAGUNI SAHOO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /136 /2020 A.D.J.,KENDRAPARA(Kendrapara) ST/0000026/2021
7	BLAPL/0006694/2023	BHARAT CHANDRA BARMAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /194 /2023 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000186/2023
8	BLAPL/0006695/2023	SRIBANTA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /19 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000046/2023
9	BLAPL/0006696/2023	LAKHAI @ LAKHAY @ LAKHAYA KISKU @ KANDA VS STATE OF ODISHA	RISHAB CHANDRA JENA VS	JALESWAR /405 /2022 J.M.F.C,JALESWAR(Baleshwar) CT/0000452/2022
10	BLAPL/0006697/2023	DAPU @ DON @ BHABANI SHANKAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /56 /2022 3RD ADDL DISTRICT JUDGE, BALASORE(Baleshwar) ST/0000052/2023
11	BLAPL/0006698/2023	SATYABRATA NAYAK @ BAPINA VS STATE OF ODISHA	SK. ZAFARULLA VS	GONDIA /250 /2022 JMFC, GONDIA(Dhenkanal) GR/0000433/2022

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12	BLAPL/0006699/2023	SUSANTA BEHERA VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	RASOL /1 /2023 S.D.J.M.,HINDOL(Dhenkanal) GR/0000001/2023
13	BLAPL/0006700/2023	PRAVAKAR SAHOO VS STATE OF ODISHA	SASMITA NANDA VS	MANCHESWAR P.S. /195 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000565/2023
14	BLAPL/0006701/2023	CHITTARANJAN MOHANTY VS STATE OF ODISHA	BINI MISHRA VS	BOLANGIR TOWN /238 /2022 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) SC/0000002/2023
15	BLAPL/0006702/2023	DEEPAK @ DEEPU SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /835 /2019 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000035/2020
16	BLAPL/0006703/2023	SANKAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	SATYABADI /114 /2019 2ND A.D.J.,PURI(Puri) ST/0000002/2020
17	BLAPL/0006704/2023	RANJIT KUMAR PRASAD VS STATE OF ODISHA	S N PRADHAN VS	RAGHUNATHPALI /136 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0000766/2023
18	BLAPL/0006705/2023	KABU @ PURNA CHANDRA PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /10 /2023 S.D.J.M.,PURI(Puri) GR/0000041/2023
19	BLAPL/0006706/2023	BAPUNU @ RABINDRA BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHADRAK TOWN /113 /2023 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000027/2023
20	BLAPL/0006707/2023	SANGRAM KESHARI SWAIN @ KABULA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /183 /2023 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000198/2023
21	BLAPL/0006708/2023	SILU @ UMESH CHANDRA MOHANTA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	KALIAPANI /24 /2021 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000040/2021
22	BLAPL/0006709/2023	JAYDEV MAHALIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /173 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0001062/2023
23	BLAPL/0006710/2023	JYOTI RANJAN NAYAK @ MUNA	JYOTIRMAYA SAHOO	NAYAPALLI P.S. /619 /2022

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		VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000386/2022
24	BLAPL/0006711/2023	HABIKA SANU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	//0 J.M.F.C.,LAXMIPUR(Koraput)
25	BLAPL/0006712/2023	M.D. MUKHTAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	2(A)CC/0000055/2023 //0 SPL.JUDGE SAMBALPUR(Sambalpur)
26	BLAPL/0006713/2023	SUMANTA DAS VS STATE OF ODISHA	KHAGESWAR BEHERA VS	TR/0000068/2023 NILGIRI /84 /2023
27	BLAPL/0006714/2023	JALALUDIN ANSARI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	S.D.J.M.,NILAGIRI(Baleshwar) CT/0000134/2023 //0
28	BLAPL/0006715/2023	RATNESH GUPTA VS STATE OF ODISHA	SATYAPADMA SHARMA VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000058/2023
29	BLAPL/0006716/2023	RAMESH DANG @ HALU DANGA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	RAGHUNATHPALI /136 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0000766/2023
30	BLAPL/0006717/2023	SRIDHAR @ SRIDHAR PANIGRAHI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MANAMUNDA /218 /2017 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) ST/0000032/2018
31	BLAPL/0006718/2023	PRANABANDHU PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CHITRAKONDA /103 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000125/2022 //0
32	BLAPL/0006719/2023	SUNAFULA SETHY VS STATE OF ODISHA	SK. ZAFARULLA VS	SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000003/2023 PATNA /112 /2021
33	BLAPL/0006720/2023	SIPU @ SIPUN PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	J.M.F.C.,KEONJHAR(Kendujhar) GR/0001185/2021 KAMAKHYANAGAR /300 /2022
34	BLAPL/0006721/2023	AJAY KHILLA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) GR/0000568/2022 KORAPUT SADAR /2 /2023
				S.D.J.M.,KORAPUT(Koraput)

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35	BLAPL/0006722/2023	STATE OF ODISHA KANKA SOREN VS	SURYAKANTA DWIBEDI VS	GR/0000003/2023 RASGOBINDPUR /140 /2023 CIVIL JUDGE (JD) CUM JMFC, RASAGOVINDAPUR(Mayurbhanj)
36	BLAPL/0006723/2023	STATE OF ODISHA MD. NISAR VS	BHARAT BHUSAN ROUSTRAY VS	CT/0000134/2023 BARGARH /574 /2016 DIST.AND SESSIONS JUDGE,BARGARH(Bargarh)
37	BLAPL/0006724/2023	STATE OF ODISHA RAJENDRA BARAL VS	P.K.SAHOO VS	CT/0000072/2023 TUMUSINGA /83 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal)
38	BLAPL/0006725/2023	STATE OF ODISHA TATHAGAT SAHOO @ TUNA VS	P.K.SAHOO VS	GR/0000340/2023 TUMUSINGA /83 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal)
39	BLAPL/0006726/2023	STATE OF ODISHA NITYANANDA PRADHAN @ SIPUN VS	JYOTI RANJAN DEO VS	GR/0000340/2023 BARKOTE /122 /2023 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Debagarh)
40	BLAPL/0006727/2023	STATE OF ODISHA MD. ENATULLA @ JULA VS	SMRUTI RANJAN ROUT VS	CT/0000399/2023 DHARMASALA /53 /2020 AD-HOC ADJ (FTSC),JAJPUR(Jajapur)
41	BLAPL/0006728/2023	STATE OF ODISHA SACHIN PALEI VS	RAMAKANTA PRADHAN VS	Spl/0000019/2020 BARIPADA TOWN /175 /2022 A.D.J.,BARIPADA(Mayurbhanj)
42	BLAPL/0006729/2023	STATE OF ODISHA BITU @ SUSHANTA NAYAK VS	AMLAN SHAKTI PAUL VS	ST/0000271/2022 CAPITAL P.S. /313 /2023 S.D.J.M.,BHUBANESWAR(Khordha)
43	BLAPL/0006730/2023	STATE OF ODISHA RANJAN KUMAR NAYAK VS	AKSHAYA KUMAR SAHOO VS	CT/0000807/2023 LAHUNIPADA /80 /2023 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh)
44	BLAPL/0006731/2023	STATE OF ODISHA SUBRAT KUMAR SINGH VS	AKSHAYA KUMAR SAHOO VS	GR/0000328/2023 BAMUNIGAM /5 /2014 SPECIAL JUDGE, PHULBANI(Kandhamal)
45	BLAPL/0006732/2023	STATE OF ODISHA BIRSA SABAR VS	AKSHAYA KUMAR SAHOO VS	Spl/0000013/2014 DEOGARH /90 /2018 SPECIAL JUDGE,DEOGARH(Debagarh)
		STATE OF ODISHA		Spl/0000009/2018

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46	BLAPL/0006733/2023	PRAFULLA JENA VS STATE OF ODISHA	SARFARAZ AHMED VS	KHANDAGIRI P.S. /540 /2019 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000544/2019
47	BLAPL/0006734/2023	BHAIGA @ BHAGABAN LENKA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /188 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) GR/0000342/2023
48	BLAPL/0006735/2023	SATYABRATA NAYAK @ BAPINA VS STATE OF ODISHA	JAGANNATH KAMILA VS	JASHIPUR /86 /2023 CIVIL JUDGE (JD) CUM JMFC, JASHIPUR(Mayurbhanj) CT/0000089/2023
49	BLAPL/0006736/2023	CHANDAN @ BISHNU PRASAD JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /611 /2022 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0007866/2022
50	BLAPL/0006737/2023	BIBHISAN KUMBAR @ SONU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANAMUNDA /161 /2019 ADDL.SESION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000068/2019
51	BLAPL/0006738/2023	HEMANTA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /13 /2016 () //
52	BLAPL/0006739/2023	A. BHASKAR DORA @ A. BHASKAR VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	/ /0 () //
53	BLAPL/0006740/2023	MAHADEB SAHOO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	KANIHA /68 /2023 () //
54	BLAPL/0006741/2023	BABINA @ SASANKA SEKHAR BALIARSINGH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	KHANDAGIRI P.S. /217 /2023 () //
55	BLAPL/0006742/2023	SANJEET KUMAR BORA @ SANJEET BORA @ BAJU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SUNKI /17 /2023 () //
56	BLAPL/0006743/2023	KHAGESWAR PATRA VS DIRECTORATE OF ENFORCEMENT, BBSR	AVIRAM PATRA VS	/ /0 () //
57	BLAPL/0006744/2023	SUBRATA SWAIN	DEVASHIS PANDA	RAMBHA (CHATRAPUR) /318 /2023

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		VS	VS	()
58	BLAPL/0006745/2023	STATE OF ODISHA JANMENJAY BAGH	SURENDRA MOHANTY	// JUJUMURA /104 /2022
		VS	VS	()
59	CMAPL/0000428/2023	STATE OF ODISHA PRASANNA KUMAR MISHRA	ADV.	// //
		VS	VS	()
60	CMP/0000672/2023	PROJECT DIRECTOR, NATIONAL HIGHWAYS BILASINI SAHOO	AUTHORITY OF INDIA, SAMBALPUR DEEPAK RANJAN SUNDARAY	// //
		VS	VS	()
61	CMP/0000673/2023	KISHORE KUMAR SAHOO BHABANI PANDA @ DASH	PRAVAT RANJAN DASH	// //
		VS	VS	()
62	CMP/0000674/2023	RANJITA PANDA ASHOK KUMAR MOHANTY	SUDHANSU SEKHAR JENA	// //
		VS	VS	()
63	CMP/0000675/2023	GITANJALI MOHANTY THE VILLAGERS OF VILLAGE - GOBINDA,BALASORBANSHIDHAR BAUG	VS	// //
		VS	VS	()
64	CMP/0000676/2023	ANANTA KUMAR JENA JITENDRA PRASAD BHAGAT	RAJJEET ROY	Fao/0000064/2022 //
		VS	VS	()
65	CONTC/0003893/2023	PRAMOD CHANDRA PATNAIK URBAN CO OPERATIVE BANK LTD., CUTTACK	ADV	// //
		VS	VS	()
66	CONTC/0003894/2023	DR. MANAS RANJAN BHOI, TAHASILDAR, SADAR SANJAYA KESHARI MOHAPATRA	ADV	// //
		VS	VS	()
67	CONTC/0003895/2023	DR. KANWAR BISHAL SINGH, SUPDT. OF POLICE, PURI JAYARAM JENA	PRAFULLA CHANDRA DAS	// //
		VS	VS	()
68	CONTC/0003896/2023	POONAM MOHAPATRA, OAS NILAMADHAB MAHASETHI	ADV	// //
		VS	VS	()

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69	CONTC/0003897/2023	G.MATHIVATHANAN, I.A.S. MRUNMAYA KUMAR SENAPATI VS	ADV VS	// // ()
70	CONTC/0003898/2023	DEORANJAN KUMAR SINGH, PRINCIPAL SECY., HOME DEPT. KISHOR CHANDRA BEHERA VS	ADV VS	// // ()
71	CONTC/0003899/2023	G.MATHIVATHANAN, I.A.S. DINAKRISHNA MOHANTY VS	ADV VS	// // ()
72	CONTC/0003900/2023	G.MATHIVATHANAN, I.A.S. HEMSAGAR BAIGA VS	ADV. VS	// // ()
73	CONTC/0003901/2023	VISHAL KUMAR DEV, IAS SANJIB SENA @ SANJEEV SENA VS	ADV VS	// // ()
74	CONTC/0003902/2023	MANOHAR SAH, BRANCH MANAGER, BANK OF BARODA, JHARSUGUDA. MAHATO KUJUR VS	ADV VS	// // ()
75	CONTC/0003903/2023	PRAVEEN KUMAR, INSPECTOR GENERAL OF POLICE, CUTTACK MANOJ KUMAR MOHARANA VS	ADV VS	// // ()
76	CONTC/0003904/2023	ASHOK KUMAR SAHU, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, CUTTACK BHAGABATA MALLA VS	ADV. VS	// // ()
77	CONTC/0003905/2023	SURENDRA KUMAR I.A.S. SAILABALA SWAIN VS	SARAT KUMAR ACHARYA VS	// // ()
78	CONTR/0000030/2023	ISPITA SAHOO, O.A.S. RAMAKRUSHNA PATTANAİK VS	SARAT KUMAR ACHARYA VS	// // ()/
79	CONTR/0000031/2023	ANUPAMA JAMES, I.P.S. SANTILATA MOHARANA VS	SARAT KUMAR ACHARYA VS	// // ()/
		ANUPAMA JAMES, I.P.S.		//

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80	CONTR/000032/2023	RAMAKRUSHNA PATTANAİK VS ANUPAMA JAMES, I.P.S.	SARAT KUMAR ACHARYA VS	// ()//
81	CRLA/0000645/2023	ARUN KUMAR PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIKIRAI /149 /2023 () //
82	CRLMA/0000198/2023	ARJUN PANGI VS STATE OF ODISHA	ADV. VS	MALKANGIRI /418 /2020 () //
83	CRLMA/0000199/2023	SUMANTA KUMAR MISHRA VS STATE OF ODISHA	ADV. VS	SECTOR-3 /74 /2021 () //
84	CRLMC/0002664/2023	SRIDHAR BARIK@KALIA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /281 /2020 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000082/2020
85	CRLMC/0002665/2023	SK.SIRAJID VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SIMULIA /220 /2021 3RD ADDL DISTRICT JUDGE, BALASORE(Baleshwar) CRREV/0000022/2023
86	CRLMC/0002666/2023	BIRANCHI BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /40 /2023 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000116/2023
87	CRLMC/0002667/2023	PURNA CHANDRA MISHRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	MARKAT NAGAR /62 /2015 J.M.F.C,CUTTACK(Cuttack) GR/0001093/2015
88	CRLMC/0002668/2023	RAJAPATI SAHU VS STATE OF ORISSA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /60 /2013 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000018/2014
89	CRLMC/0002669/2023	KHUKURANI JANA VS STATE OF ODISHA	PRAVASH CH. JENA VS	MARINE PST TALCHUA /45 /2018 SPECIAL JUDGE,KENDRAPARA(Kendrapara) Spl/0000067/2018
90	CRLMC/0002670/2023	JOGESWAR BAIRIGANJAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha) TR/0000032/2011
91	CRLMC/0002671/2023	UMA NAYAK@SRIKANTA NAYAK	TARA PRASAD MOHAPATRA	PATTAPUR (DIGAPAHANDI) /19 /2015

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		VS	VS	NYAYADHIKARI G.N. /J.M.F.C,SANAKHEMUNDI(Ganjam)
92	CRLMC/0002672/2023	STATE OF ODISHA PANKAJ CHAKRA	LALITENDU BHUYAN	GR/0000019/2015 RAMACHANDRAPUR /138 /2020
		VS	VS	NYAYADHIKARI,GHASIPURA(Kendujhar)
93	CRLMC/0002673/2023	STATE OF ODISHA KALO@ATTAUR REHMAN KHAN	LALITENDU BHUYAN	GR/0000279/2020 RAMACHANDRAPUR /15 /2022
		VS	VS	NYAYADHIKARI,GHASIPURA(Kendujhar)
94	CRLMC/0002674/2023	STATE OF ODISHA DILESWAR SAHOO	BHARAT BHUSAN ROURTRAY	GR/0000037/2022 / /0
		VS	VS	S.D.J.M.,PALLAHARA(Anugul)
95	CRLMP/0001168/2023	STATE OF ORISSA KAKULI PATTANAIAK	AMRITA MISHRA	ICC/0000028/2015 / /0
		VS	VS	()
96	CRLMP/0001169/2023	STATE OF ODISHA BILASINI SAHOO	DEEPAK RANJAN SUNDARAY	// / /0
		VS	VS	()
97	CRLMP/0001170/2023	STATE OF ODISHA SANJAYA KESHARI MOHAPATRA	NIRANJAN PANDA	// NIMAPADA /284 /2017
		VS	VS	()
98	CRLMP/0001171/2023	STATE OF ODISHA ABHIMANYU PATRA	PRAMODA KUMAR MISHRA	// RAJNAGAR /241 /21
		VS	VS	()
99	CRLMP/0001172/2023	STATE OF ODISHA BHAGABAN SAHOO	PRINOY MOHANTY	// / /0
		VS	VS	()
100	CRLMP/0001173/2023	STATE OF ODISHA AMULYA JENA	SUSANTA KUMAR BARAL	// / /0
		VS	VS	()
101	CRLMP/0001174/2023	STATE OF ODISHA CHARAN NAHAK	KISHORE CHANDRA RAJGURU MOHAPATRA	// / /0
		VS	VS	()
102	CRLMP/0001175/2023	STATE OF ODISHA JAYANTA KUMAR BHOI	BRAJA MOHAN SARANGI	// / /0
		VS	VS	()

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103	CRLMP/0001176/2023	STATE OF ODISHA BIJAYA MOHANTY VS	BRAJA MOHAN SARANGI VS	// / /0 ()
104	CRLREV/0000315/2023	STATE OF ODISHA RABI SHANKAR PATEL VS	DHIRENDRA KUMAR MOHAPATRA VS	// BHASMA /75 /2019 DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh)
105	JCRLA/0000049/2023	STATE OF ODISHA KALANDI @ PRASANNA MALLICK VS	ADV. VS	CRA/0000006/2021 CUTTACK SADAR /139 /2016 ()
106	JCRLA/0000050/2023	STATE OF ODISHA MAKARA DEHURY VS	ADV. VS	// RASOL /37 /2018 ()
107	JCRLA/0000051/2023	STATE OF ODISHA RAMESH @ PRAVAT DEHURY VS	ADV. VS	// NIHALPRASAD /107 /2016 ()
108	JCRLA/0000052/2023	STATE OF ODISHA CHANDRAJIT MANDAL VS	ADV. VS	// PATTAPUR (DIGAPAHANDI) /80 /2019 ()
109	JCRLA/0000053/2023	STATE OF ODISHA SUDARSAN MOHAPATRA VS	ADV. VS	// GANJAM PS /37 /2018 ()
110	JCRLA/0000054/2023	STATE OF ODISHA JADU MAHAKUD VS	ADV. VS	// NAYAKOT /61 /2020 ()
111	JCRLA/0000055/2023	STATE OF ODISHA KANDE MUNDA VS	ADV. VS	// BARBIL /72 /2016 ()
112	JCRLA/0000056/2023	STATE OF ODISHA MUTTU @ MANAGOBINDA MUNDA VS	ADV. VS	// GHATAGAON /88 /2019 ()
113	JCRLA/0000057/2023	STATE OF ODISHA LAKHANA BINDHANI @ LADHA VS STATE OF ODISHA	ADV. VS	// BALIANTA P.S. /252 /2016 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	JCRLA/000058/2023	HEKULU @ SUMANTA DHAL VS STATE OF ODISHA	ADV. VS	BISOI /37 /2020 () //
115	JCRLA/000059/2023	ICHHARAM SAHU VS STATE OF ODISHA	ADV. VS	GUNUPUR /135 /2008 () //
116	MACA/0000565/2023	NALINI PATTNAIK VS SHYAMAMANI SAHU	DEBASISH PATNAIK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000707/2019
117	MACA/0000566/2023	RADHASHYAM SAHOO VS NAGENDRA KUMAR RAJSAMANTA	DEBASISH PATNAIK VS	// II MACT,CUTTACK(Cuttack) MISCA/0001042/2011
118	MATA/0000187/2023	SUNIL MANOHAR MAHUNTA VS SNEHANJALI JENA	R.K. SAMANTASINGHAR VS	// JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal) CP/0000115/2020
119	RPFAM/0000188/2023	AMULYA KUMAR SETHI@SETHY VS NITYANANDA SETHI@SETHY	SIVA SANKAR CHAINI VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) Crp/0000058/2021
120	TRP(C)/0000212/2023	GAYATRI SEN VS SOUMITRA PARIDA	DEBASISH PATNAIK VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000717/2022
121	WP(C)/0019028/2023	HARAMOHAN PADHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //
122	WP(C)/0019029/2023	TIKCHAN MAJHI VS STATE OF ODISHA	KIRTAN DANG VS	// () //
123	WP(C)/0019030/2023	SANTOSH KUMAR DHARUA VS STATE OF ODISHA	KIRTAN DANG VS	// () //
124	WP(C)/0019031/2023	PREMESWAR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
125	WP(C)/0019032/2023	RABINDRA SANDH	KIRTAN DANG	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0019033/2023	M/S. TPF GETINSA EUROESTUDIOS, JAIPUR	ANSHUMAN RAY	//
		VS	VS	0
		NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), DHENKANAL		//
127	WP(C)/0019034/2023	TINA DHARUA	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0019035/2023	SUDARSAN MALIK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0019036/2023	RUDRANARAYAN PANDA	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0019037/2023	PITAMBER JENA	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0019038/2023	NIRANJAN MANSINGH	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0019039/2023	GURU CHARAN SAHOO	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0019040/2023	MIHIR KUMAR SWAIN	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0019041/2023	SARAT KUMAR PATRA	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0019042/2023	KEDARNATH SWAIN	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0019043/2023	SAHNAJ SULTANA	BIBEKANANDA MAHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0019044/2023	STATE OF ODISHA BIBEKANANDA PANDA VS	BIBEKANANDA MAHAPATRA VS	// // 0
138	WP(C)/0019045/2023	STATE OF ODISHA NAMITA DASH VS	CHANDRAKANTA NAYAK VS	// // 0
139	WP(C)/0019046/2023	THE PRINCIPAL SECY., KHORDHA DEVARAJ PRUSTY VS	AMITAV DAS VS	// // 0
140	WP(C)/0019047/2023	STATE OF ODISHA AJAYA KUMAR PARIDA VS	BIBEKANANDA MAHAPATRA VS	// // 0
141	WP(C)/0019048/2023	STATE OF ODISHA DUTTAHARI SAHU VS	BIBEKANANDA MAHAPATRA VS	// // 0
142	WP(C)/0019049/2023	STATE OF ODISHA MAHENDRA MUNDA VS	KIRTAN DANG VS	// // 0
143	WP(C)/0019050/2023	STATE OF ODISHA PRAVAT KUMAR DAS VS	PRAMODA KUMAR MISHRA VS	// // 0
144	WP(C)/0019051/2023	STATE OF ODISHA SUJIT SAHANI VS	AMIYA RANJAN SWAIN VS	// // 0
145	WP(C)/0019052/2023	SUBHASHREE NAYAK MUKESH KUMAR JENA VS	RABI NARAYAN MOHANTY VS	// // 0
146	WP(C)/0019053/2023	STATE OF ODISHA ANITA NANDI VS	MANA MOHAN PATTANAYAK VS	// // 0
147	WP(C)/0019054/2023	SANJAYA KUMAR NANDI MIHIR KESHARI SRICHANDAN VS	RABI NARAYAN MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0019055/2023	M/S BHARAT SALT AND CHEMICAL INDUSTRIES LTD VS BANK OF BARODA, MANDVI BARODA	NRUSMITA CHARYA VS	// 0 //
149	WP(C)/0019056/2023	ALOK MUKHI VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
150	WP(C)/0019057/2023	M/S K.K.AND SONS, BALANGIR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
151	WP(C)/0019058/2023	SANJAY JAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
152	WP(C)/0019059/2023	ANANTA CHARAN SAHOO VS THE COMMNR. OF ENDOWMENT, BBSR	KARUNAKAR RATH VS	// 0 //
153	WP(C)/0019060/2023	RADHESHYAM AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
154	WP(C)/0019061/2023	SANJAYA JAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
155	WP(C)/0019062/2023	MAA BRUNDABATI SELF HELF GROUP, JAGATSINGHPUR VS STATE OF ODISHA	PRABHANI SANKAR DAS VS	// 0 //
156	WP(C)/0019063/2023	GAYATRI ROUT VS STATE OF ODISHA	DEBASMITA BEHERA VS	// 0 //
157	WP(C)/0019064/2023	BANKA @ BANKANIDHI SAMANTARAY VS UNION OF INDIA	PRAMOD KISHORE CHAND VS	// 0 //
158	WP(C)/0019065/2023	RAJESH PRADHAN VS CHIEF MANAGING DIRECTOR, MCL, BURLA	PABITRA KUMAR NAYAK VS	// 0 //
159	WP(C)/0019066/2023	PRATIMA MISHRA	BASUDEV PUJARI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0019067/2023	DIPTI KANTA SAHOO	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0019068/2023	KAMALA BIRI MANUFACTURING CO. PVT. LTD., WEST HARGONA	SANKAR RAY 2	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0019069/2023	JYOTSNARANI DAS	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0019070/2023	SARAT KUMAR MISHRA	SAILABALA JENA	//
		VS	VS	0
		THE NEW INDIA ASSURANCE COMPANY LTD., PURI		//
164	WP(C)/0019071/2023	SUBHASHREE NAYAK	DEBASMITA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0019072/2023	PUJARANI BEURA	DEBASMITA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0019073/2023	GHUNDU GOPAL PANIGRAHI	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0019074/2023	ARUN KUMAR MISHRA	RUDRA NARAYAN PARJA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0019075/2023	PRADEEP KUMAR BEHERA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0019076/2023	SK. AZMAL	BIJAYA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0019077/2023	ABHAYA KUMAR PRADHAN	SUDHANSU SEKHAR JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0019078/2023	SECY. GENERAL ADMINISTRATION DEPT., BBSR BIDHU BHUSAN KAR VS	GOPAL CHANDRA MOHANTY VS	// // 0
172	WP(C)/0019079/2023	COMMN. OF CONSOLIDATION AND HOLDING, BBSR BATAKRUSHNA LENKA VS	SUDHANSU SEKHAR JENA VS	// // 0
173	WP(C)/0019080/2023	SECY. GENERAL ADMINISTRATION DEPT., BBSR AKSHAYA KUMAR NAYAK VS	DEBA KUMAR RATH VS	// // 0
174	WP(C)/0019081/2023	UNION OF INDIA GOPINATH BEHERA VS	SATYAPURNA PANDSA VS	// // 0
175	WP(C)/0019082/2023	STATE OF ODISHA USHA RANI MISHRA VS	ALOK KUMAR PANDA VS	// // 0
176	WP(C)/0019083/2023	KOTAK SECURITIES LTD., MUMBAI BIDYUT PRAVA NAIK VS	ADHIRAJ MOHANTY VS	// // 0
177	WP(C)/0019084/2023	UNION OF INDIA LITUN PRADHAN VS	AVIJIT PATNAIK VS	// // 0
178	WP(C)/0019085/2023	STATE OF ODISHA RABINDRA NATH MOHANTY VS	DEEPALI MAHAPATRA VS	// // 0
179	WP(C)/0019086/2023	STATE OF ODISHA NARENDRA DAS VS	BRAJA MOHAN SARANGI VS	// // 0
180	WP(C)/0019087/2023	STATE OF ODISHA ASISA KUMAR MISHRA VS	AVIJIT PATNAIK VS	// // 0
181	WP(C)/0019088/2023	STATE OF ODISHA BIRANCHI SAHOO VS R.T.O., BOUDH	BRAJA MOHAN SARANGI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0019089/2023	MITALI SAHOO VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
183	WP(C)/0019090/2023	BIRANCHI SAHOO VS R.T.O., KANDHAMAL	BRAJA MOHAN SARANGI VS	// 0 //
184	WP(C)/0019091/2023	NABA KISHORE MALIK VS PRINCIPAL SECY TO GOVT. OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
185	WP(C)/0019092/2023	MANORANJAN PATRA VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
186	WP(C)/0019093/2023	RAMAKANTA ROUT VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
187	WP(C)/0019094/2023	GOPINATH MOHANTY VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
188	WP(C)/0019095/2023	SURYAMANI MAJHI VS R.T.O., NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //
189	WP(C)/0019096/2023	TARA KANTA PATEL VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
190	WP(C)/0019097/2023	NARESH BHUYAN VS THE COMMNR. OF CT AND GST, CUTTACK	UPASANA BAL VS	// 0 //
191	WP(C)/0019098/2023	MD.QAISER UZZAMAN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
192	WP(C)/0019099/2023	RASHMI RANJAN BHUYAN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
193	WP(C)/0019100/2023	MD. QAISER UZZAMAN	PRAFULLA KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	WP(C)/0019101/2023	STATE OF ODISHA SUNIL KUMAR BEHERA	BISWANATH BEHERA	//
		VS	VS	()
195	WP(C)/0019102/2023	THE TAHASILDAR, SADAR, CUTTACK MD. QAISER UZZAMAN	PRAFULLA KUMAR RATH	//
		VS	VS	()
196	WP(C)/0019103/2023	STATE OF ODISHA PRAVAKAR MOHARANA	PRASANTA KUMAR NANDA	//
		VS	VS	()
197	WP(C)/0019104/2023	STATE OF ODISHA MD. SARIF	PRASANTA KUMAR SATAPATHY	//
		VS	VS	()
198	WP(C)/0019105/2023	STATE OF ODISHA BINODINI DEVI @ CHOUDHURY	LINGARAJ SARANGI	//
		VS	VS	()
199	WP(C)/0019106/2023	STATE OF ODISHA MD. QAISER UZZAMAN	PRAFULLA KUMAR RATH	//
		VS	VS	()
200	WP(C)/0019107/2023	STATE OF ODISHA MD.QAISER UZZAMAN	PRAFULLA KUMAR RATH	//
		VS	VS	()
201	WP(C)/0019108/2023	STATE OF ODISHA MD. QAISER UZZAMAN	PRAFULLA KUMAR RATH	//
		VS	VS	()
202	WP(C)/0019109/2023	STATE OF ODISHA RAKESH RANJAN PATNAIK	BRAJA MOHAN SARANGI	//
		VS	VS	()
203	ABLAPL/0006349/2023	STATE OF ODISHA MEENAKSHI SATAPATHY	PRASANTA KUMAR SAHOO	MADHUPATNA /184 /2023
		VS	VS	()
204	ABLAPL/0006350/2023	STATE OF ODISHA PRAFULLA KUMAR MUKHI @ PRAFULLA MUKHI	BIBHUTI RANJAN MOHANTY	LAXMISAGAR P.S. /2 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	ABLAPL/0006351/2023	STATE OF ODISHA TAPAN KUMAR @ TAPAN KANTA MISHRA VS	PRIYA RANJAN MISHRA VS	// DHAMNAGAR /256 /2023 ()
206	ABLAPL/0006352/2023	STATE OF ODISHA DIPHIRANJAN BEHERA VS	SUSANTA SEKHAR PARIDA VS	// JODA /154 /2023 ()
207	ABLAPL/0006353/2023	STATE OF ODISHA TAPU @ DEBI PRASAD RAY VS	CHANDAN SAMANTARAY VS	// CHANDRASEKHARPUR /274 /2023 ()
208	ABLAPL/0006354/2023	STATE OF ODISHA PRAKASH KUMAR PRADHAN VS	RAJENDRA KUMAR PRADHAN VS	// NARASINGHPUR /74 /2023 ()
209	ABLAPL/0006355/2023	STATE OF ODISHA KARTIKA DIGAL VS	MAHES DAS VS	// BALLIGUDA /69 /2023 ()
210	ABLAPL/0006356/2023	STATE OF ODISHA BAPI @ BAPUNI DIGAL VS	MAHES DAS VS	// BALLIGUDA /70 /2023 ()
211	ABLAPL/0006357/2023	STATE OF ODISHA NALINI @ KELU MALIK VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI RURAL PS /365 /2023 ()
212	ABLAPL/0006358/2023	STATE OF ODISHA BAYA SETHI @ SRIDHARTHA SETHY VS	PRAMODA KUMAR MISHRA VS	// RAJNAGAR /402 /2023 ()
213	ABLAPL/0006359/2023	STATE OF ODISHA RANJITA BHOWMIK VS	RABI NARAYAN MOHANTY VS	// MALKANGIRI /303 /2023 ()
214	ABLAPL/0006360/2023	STATE OF ODISHA RAJ KUMAR SARATHI VS	SANTOSH KUMAR RATH VS	// JEYPORE VIGILANCE /11 /2023 ()
215	ABLAPL/0006361/2023	STATE OF ODISHA ARUN KUMAR NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// PARJANG /244 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0006362/2023	RAVIKANT SINGH VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	BANDOMUNDA /92 /2023 () //
217	ABLAPL/0006363/2023	MAHESH MAHARANA VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	SECTOR-7 /84 /2023 () //
218	ABLAPL/0006364/2023	PUJARANI POLEI @ PUJA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	CHARICHHAKA /65 /2023 () //
219	ABLAPL/0006365/2023	MADHUSMITA MARTHA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NANDANKANAN /65 /2023 () //
220	ABLAPL/0006366/2023	LAXMIPRIYA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	DELANGA /104 /2023 () //
221	ABLAPL/0006367/2023	DHABALESWARA SAHU @ DHUBALESWAR SAHU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BANGOMUNDA /17 /2023 () //
222	ABLAPL/0006368/2023	MANU PRAHARAJ @ GIRISH PRAHARAJ VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /84 /2023 () //
223	ABLAPL/0006369/2023	KALANDI BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	NAYAPALLI P.S. /134 /2023 () //
224	ABLAPL/0006370/2023	TAPAS MALIK VS STATE OF ODISHA	NIRAKAR JENA VS	SIMULIA /195 /2023 () //
225	ABLAPL/0006371/2023	BIBHISHAN NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /155 /2023 () //
226	ABLAPL/0006372/2023	DURGA CHARAN BAG VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /65 /2023 () //
227	ABLAPL/0006373/2023	ANIL MALLIK	DEEPAK KUMAR SAHOO	PATTAMUNDAI /327 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0006374/2023	STATE OF ODISHA BASANTA @ ANANTA MALLIK	DEEPAK KUMAR SAHOO	// NIKIRAI /180 /2023
		VS	VS	()
229	ABLAPL/0006375/2023	STATE OF ODISHA LAXMAN ROUT	TARA PRASAD MOHAPATRA	// BRAHMAGIRI /43 /2019
		VS	VS	()
230	ABLAPL/0006376/2023	STATE OF ODISHA BABULA BEHERA	JYOTIRMAYA SAHOO	// BALUGAON P.S. /98 /2023
		VS	VS	()
231	ABLAPL/0006377/2023	STATE OF ODISHA MANI @ MANORANJAN PATTNAIK	SURENDRA MOHANTY	// DHANUPALI /127 /2023
		VS	VS	()
232	ABLAPL/0006378/2023	STATE OF ODISHA SUMANTA DAS	JYOTIRMAYA SAHOO	// RAMBHA (KHALLIKOTE) /319 /2023
		VS	VS	()
233	ABLAPL/0006379/2023	STATE OF ODISHA DAMBARU BAGH	RAKESH KUMAR DAS	// MACHHKUND /64 /2020
		VS	VS	()
234	ABLAPL/0006380/2023	STATE OF ODISHA PRAVAT KUMAR SAHOO	NETRANANDA BISWAL	// BIRIDI PS /200 /2023
		VS	VS	()
235	ABLAPL/0006381/2023	STATE OF ODISHA ASHOK KUMAR ROUTA @ ROUT	SANTOSH KUMAR MAHANTY	// BUGUDA /354 /2023
		VS	VS	()
236	ABLAPL/0006382/2023	STATE OF ODISHA DUKHISHYAM BARIK	DHIRENDRA NATH BEHERA	// SAMBALPUR TOWN /142 /2023
		VS	VS	()
237	ABLAPL/0006383/2023	STATE OF ODISHA THANO SUNDAR SABAR	RAKESH KUMAR DAS	// GUNUPUR /86 /2023
		VS	VS	()
238	ABLAPL/0006384/2023	STATE OF ODISHA PHOBID BAGH @ FOBID BAGH	SANTOSH KUMAR DASH	// TENTULIKHUNTI /109 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0006385/2023	STATE OF ODISHA SUMANTA KUMAR SAHOO VS	TARAPRASAD MOHAPATRA VS	// / /0 ()
240	ABLAPL/0006386/2023	STATE OF ODISHA BABUL BEHERA VS	KALINDA KUMAR ROUT VS	// BALIMI /128 /2023 ()
241	ABLAPL/0006387/2023	STATE OF ODISHA AKASH KUMAR SETHY VS	SK. ZAFARULLA VS	// PATNA /112 /2021 ()
242	ABLAPL/0006388/2023	STATE OF ODISHA ALOK KUMAR SWAIN VS	NIKUNJA KUMAR ROUT VS	// ATHGARH /123 /2023 ()
243	ABLAPL/0006389/2023	STATE OF ODISHA BABAJI SAMAL VS	NIKUNJA KUMAR ROUT VS	// KANDARPUR /101 /2023 ()
244	ABLAPL/0006390/2023	STATE OF ODISHA BHOBA @ KULU MALLICK VS	SAMVIT MOHANTY VS	// BALIKUDA /3 /2020 ()
245	ABLAPL/0006391/2023	STATE OF ODISHA ABHAGINI DAS VS	SARFARAZ AHMED VS	// BHARATPUR PS /229 /2023 ()
246	ABLAPL/0006392/2023	STATE OF ODISHA SIBA @ SIBA PRASAD MOHANTY VS	PANCHANAN PANIGRAHI VS	// BHUBAN /218 /2023 ()
247	ABLAPL/0006393/2023	STATE OF ODISHA BAPUJI MOHANTY VS	DEEPAK KUMAR DAS VS	// KONARK /124 /2023 ()
248	ABLAPL/0006394/2023	STATE OF ODISHA BHAGBAN BEHERA VS	BISWANATH PASAYAT VS	// ASTARANGA /100 /2023 ()
249	ABLAPL/0006395/2023	STATE OF ODISHA KRISHNA @ KRUSHNA CHANDRA BEHERA VS	AMIT KUMAR NATH VS	// ANGUL SADAR PS /262 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0006396/2023	SK. INTIAZ VS STATE OF ODISHA	PRASANT KUMAR SATPATHY VS	RAYAGADA TOWN /83 /2023 () //
251	ABLAPL/0006397/2023	SURYANARAYAN MISHRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MAHILA P.S.(BBSR) /93 /2023 () //
252	ABLAPL/0006398/2023	SIBASIS MISHRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MAHILA P.S.(BBSR) /93 /2023 () //
253	ABLAPL/0006399/2023	SUBODH SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 S.D.J.M.,PADAMPUR(Bargarh) 2(B)CC/0000012/2023
254	ABLAPL/0006400/2023	RAJENDRA MAJHI @ NANDA VS STATE OF ODISHA	ARJEET MISHRA VS	PANIKOILI /137 /2023 () //
255	ABLAPL/0006401/2023	RAKESH KUMAR PRADHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	COLLIERY /287 /2023 () //
256	ABLAPL/0006402/2023	HEMANTA KUMAR NARENDRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /181 /2023 () //
257	ABLAPL/0006403/2023	RATIKANTA MOHAPATRA VS STATE OF ODISHA	RAVISHANKAR SAMAL VS	NIRAKARPUR /130 /2023 () //
258	ABLAPL/0006404/2023	SK MAJID @ SK.MAJIT VS STATE OF ODISHA	JNYANANANDA PANDA VS	ANGUL SADAR PS /56 /2023 () //
259	ABLAPL/0006405/2023	KABIRAJ MAJHI @ MUNDAPHATU MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /102 /2023 () //
260	ABLAPL/0006406/2023	PRABIR SAHANI VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /48 /2022 () //
261	ABLAPL/0006407/2023	RAMAKANTA MALIK @ RAMA MALIK	BISWABHUSAN DAS	AUL /509 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :13/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	ABLAPL/0006408/2023	STATE OF ODISHA SARANGADHAR DEHURY	CHIRANJIB ROUT	// SAMAL /93 /2023
		VS	VS	()
263	ABLAPL/0006409/2023	STATE OF ODISHA LASA @ RAM DEOGAM	AKSHAYA KUMAR SAHOO	// DEOGARH /358 /2023
		VS	VS	()
264	ABLAPL/0006410/2023	STATE OF ODISHA SSD TRADERS, CUTTACK	ARUN KUMAR NAYAK	// BOLANGIR TOWN /120 /2023
		VS	VS	()
265	ABLAPL/0006411/2023	STATE OF ODISHA AHALYA PANDA	MANAS KUMAR CHAND	// BEGUNIA P.S. /186 /2023
		VS	VS	()
266	ABLAPL/0006412/2023	STATE OF ODISHA BALARAM BHUJABAL @ DULLA	MANAS KUMAR CHAND	// JANKIA P.S. /192 /2023
		VS	VS	()
267	ABLAPL/0006413/2023	STATE OF ODISHA RAJA @ SATYABRATA RANA @ SATYAJIT RANA	SUSANTA SEKHAR MOHAPATRA	// KHURDA SADAR /119 /2023
		VS	VS	()
268	ABLAPL/0006414/2023	STATE OF ODISHA CHINMAY KUMAR SAHU	SUSANTA SEKHAR MOHAPATRA	// ANGUL SADAR PS /709 /2021
		VS	VS	()
269	ABLAPL/0006415/2023	STATE OF ODISHA SK.SABAN@ SHAIKH SABAN	AKSHAYA KUMAR SAHOO	// DHANUPALI /189 /2023
		VS	VS	()
270	ABLAPL/0006416/2023	STATE OF ODISHA PRADEEP ROUT @ PRADEEP KUMAR ROUT	BHARAT BHUSAN ROUSTRAY	// CDA-II /65 /2023
		VS	VS	()
271	ABLAPL/0006417/2023	STATE OF ODISHA GANGA DAS	SARFARAZ AHMED	// BHARATPUR PS /229 /2023
		VS	VS	()
272	ABLAPL/0006418/2023	STATE OF ODISHA RABINDRA KUMAR BEHERA	SATYA NARAYAN MISHRA (4)	// AGARAPADA /92 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :13/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0006419/2023	STATE OF ODISHA BHAGABAT MAJHI VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /187 /2023 ()
274	ABLAPL/0006420/2023	STATE OF ODISHA RANULATA SAHOO VS	PRASANNA KUMAR MISHRA VS	// DHENKANAL SADAR /471 /2023 ()
275	ABLAPL/0006421/2023	STATE OF ODISHA AMIYA KUMAR SAMANTARAY VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /340 /2023 ()
276	ABLAPL/0006422/2023	STATE OF ODISHA CHINMAYA PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /155 /2023 ()
277	ABLAPL/0006423/2023	STATE OF ODISHA SATYABRAT NAYAK VS	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /238 /2023 ()
278	ABLAPL/0006424/2023	STATE OF ODISHA JAYASHREE NAYAK VS	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /235 /2023 ()
279	ABLAPL/0006425/2023	STATE OF ODISHA ASHISH KUMAR VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /150 /2023 ()
280	ABLAPL/0006426/2023	STATE OF ODISHA SANTOSH KUMAR MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// PARJANG /244 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :13/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	20/2023 CRLMA/198/2023	ARJUN PANGI-MP	ADV.
2	27/2023 ARBA/4/2018	ANANTA CHARAN SAHOO-MP	
3	197/2023 MATA/187/2023	SUNIL MANOHAR MAHUNTA-MP	R.K. SAMANTASINGHAR
4	198/2023 MATA/187/2023	SUNIL MANOHAR MAHUNTA-MP	R.K. SAMANTASINGHAR
5	233/2023 RPFAM/188/2023	AMULYA KUMAR SETHI@SETHY-MP	SIVA SANKAR CHAINI
6	234/2023 CONTC/3905/2023	SAILABALA SWAIN-MP	SARAT KUMAR ACHARYA
7	436/2023 CRLREV/315/2023	RABI SHANKAR PATEL-MP	DHIRENDRA KUMAR MOHAPATRA
8	632/2023 CMP/673/2023	BHABANI PANDA @ DASH-MP	PRAVAT RANJAN DASH
9	633/2023 CMP/674/2023	ASHOK KUMAR MOHANTY-MP	SUDHANSU SEKHAR JENA
10	634/2023 CMP/674/2023	ASHOK KUMAR MOHANTY-MP	SUDHANSU SEKHAR JENA
11	635/2023 CMP/675/2023	THE VILLAGERS OF VILLAGE - GOBINDA.BALASORE-MP	BANSHIDHAR BAUG
12	636/2023 CMP/676/2023	JITENDRA PRASAD BHAGAT-MP	RAJJEET ROY
13	842/2023 BLAPL/12216/2022	JAYANTA MOHANTY-MP	PRAVASH CHANDRA JENA
14	843/2023 BLAPL/1037/2023	BYASA DEV PAL-MP	NIKUNJA KUMAR ROUT, S.JENA, S.PANDA
15	844/2023 BLAPL/5930/2023	BHARAT PATRA-MP	BIKRAM CHANDRA GHADEI
16	1110/2023 ABLAPL/1454/2023	KULAMANI SAHOO-MP	AMLAN SHAKTI PAUL
17	1111/2023 ABLAPL/199/2023	HRUSIKESH MALLA @ HRUSHIKESH MAHALA-MP	
18	1112/2023 ABLAPL/9176/2019	GOKULA BEHERA-MP	RABI NARAYAN MOHANTY
19	1113/2023 ABLAPL/3445/2023	BABUA KHILAR-MP	
20	1114/2023 ABLAPL/6570/2021	JITENDRA KUMAR PRADHAN-MP	
21	1115/2023 ABLAPL/8507/2021	GAYATRI BEHERA-MP	
22	1116/2023 ABLAPL/2270/2023	RAHUL NAYAK-MP	
23	1117/2023 ABLAPL/4276/2023	PREMANANDA ROUT-MP	DAYANIDHI MISHRA
24	1878/2023 CRLMC/2666/2023	BIRANCHI BEHERA-MP	PRAVASH CHANDRA JENA
25	1879/2023 CRLMC/2667/2023	PURNA CHANDRA MISHRA-MP	BISWARANJAN DALAI
26	1880/2023	JOGESWAR BAIRIGANJAN-MP	SUDEEP KUMAR SARANGI

27	CRLMC/2670/2023 8871/2023 WP(C)/19031/2023	PREMESWAR NAYAK-MP	KRISHNA CHANDRA SAHU
28	8872/2023 WP(C)/19033/2023	M/S. TPF GETINSA EUROESTUDIOS, JAJPUR-MP	ANSHUMAN RAY
29	8873/2023 WP(C)/14578/2023	DEBASHIS MANGARAJ-MP	KEDAR KUMAR DASH
30	8874/2023 WP(C)/19035/2023	SUDARSAN MALIK-MP	KRISHNA CHANDRA SAHU
31	8875/2023 WP(C)/16542/2023	MRUTUNJAY PATRA-MP	KEDAR KUMAR DASH
32	8876/2023 WP(C)/16541/2023	RANJIT PATRA-MP	KEDAR KUMAR DASH
33	8877/2023 WP(C)/34237/2022	PADMA CHARAN SAHOO-MP	
34	8878/2023 WP(C)/34282/2022	RAMESH CHANDRA MOHANTY-MP	
35	8879/2023 WP(C)/34271/2022	PURNA CHANDRA BEURA-MP	
36	8880/2023 WP(C)/34270/2022	ARKHITA BEHERA-MP	
37	8881/2023 WP(C)/34274/2022	AKSHYA KUMAR JENA-MP	
38	8882/2023 WP(C)/34285/2022	PRAMODA CHANDRA KHUNTIA-MP	
39	8883/2023 WP(C)/34268/2022	MANU BEHERA-MP	
40	8884/2023 WP(C)/34204/2022	MAHENDRA KUMAR PATTANAIK-MP	
41	8885/2023 WP(C)/34246/2022	PRAMOD KUMAR BARAL-MP	
42	8886/2023 WP(C)/34263/2022	SUNIL KUMAR TRIPATHY-MP	
43	8887/2023 WP(C)/19051/2023	SUJIT SAHANI-MP	AMIYA RANJAN SWAIN
44	8888/2023 WP(C)/34195/2022	MAGUNI BEHERA-MP	
45	8889/2023 WP(C)/34286/2022	RAMA CHANDRA MOHANTY-MP	
46	8890/2023 WP(C)/19052/2023	MUKESH KUMAR JENA-MP	RABI NARAYAN MOHANTY
47	8891/2023 WP(C)/26104/2017	BASANTA KUMAR PALA-MP	MISS DEEPALI MOHAPATRA, M/S.RASHMIKANTA MA
48	8892/2023 WP(C)/14902/2023	SUMANT SAMANTRAY-MP	
49	8893/2023 WP(C)/19054/2023	MIHIR KESHARI SRICHANDAN-MP	RABI NARAYAN MOHANTY
50	8894/2023 WP(C)/19056/2023	ALOK MUKHI-MP	LAXMAN BHOI
51	8895/2023 WP(C)/2155/2023	BISHNU CHARAN MAJHEE-MP	
52	8896/2023 WP(C)/19059/2023	ANANTA CHARAN SAHOO-MP	KARUNAKAR RATH
53	8897/2023 WP(C)/19062/2023	MAA BRUNDABATI SELF HELF GROUP, JAGATSINGHPUR	MR. BANI SANKAR DAS
54	8898/2023 WP(C)/19064/2023	BANKA @ BANKANIDHI SAMANTARAY-MP	PRAMOD KISHORE CHAND
55	8899/2023 WP(C)/19067/2023	DIPTI KANTA SAHOO-MP	ANJAN KUMAR BISWAL
56	8900/2023 WP(C)/19073/2023	GHUNDU GOPAL PANIGRAHI-MP	PRASANTA KUMAR MISHRA
57	8901/2023 WP(C)/19075/2023	PRADEEP KUMAR BEHERA-MP	ANJAN KUMAR BISWAL

58	8902/2023 WP(C)/17863/2023	KRUSHNA SAHOO-MP	
59	8903/2023 WP(C)/19077/2023	ABHAYA KUMAR PRADHAN-MP	SUDHANSU SEKHAR JENA
60	8904/2023 WP(C)/19078/2023	BIDHU BHUSAN KAR-MP	GOPAL CHANDRA MOHANTY
61	8905/2023 WP(C)/19079/2023	BATAKRUSHNA LENKA-MP	SUDHANSU SEKHAR JENA
62	8906/2023 WP(C)/19083/2023	BIDYUT PRAVA NAIK-MP	ADHIRAJ MOHANTY
63	8907/2023 WP(C)/19091/2023	NABA KISHORE MALIK-MP	DR. JITENDRA KUMAR LENKA
64	8908/2023 WP(C)/19097/2023	NARESH BHUYAN-MP	UPASANA BAL
65	8909/2023 WP(C)/19098/2023	MD.QAISER UZZAMAN-MP	PRAFULLA KUMAR RATH
66	8910/2023 WP(C)/19100/2023	MD. QAISER UZZAMAN-MP	PRAFULLA KUMAR RATH
67	8911/2023 WP(C)/19102/2023	MD. QAISER UZZAMAN-MP	PRAFULLA KUMAR RATH
68	8912/2023 WP(C)/19103/2023	PRAVAKAR MOHARANA-MP	PRASANTA KUMAR NANDA
69	8913/2023 WP(C)/19104/2023	MD. SARIF-MP	PRASANTA KUMAR SATAPATHY
70	8914/2023 WP(C)/19106/2023	MD. QAISER UZZAMAN-MP	PRAFULLA KUMAR RATH
71	8915/2023 WP(C)/19105/2023	BINODINI DEVI @ CHOUDHURY-MP	LINGARAJ SARANGI
72	8916/2023 WP(C)/19107/2023	MD.QAISER UZZAMAN-MP	PRAFULLA KUMAR RATH
73	8917/2023 WP(C)/19108/2023	MD. QAISER UZZAMAN-MP	PRAFULLA KUMAR RATH